

**IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT  
KALABURAGI.  
NOTIFICATION**

Date : 11.03.2019.

Sub : Additional Selection of candidates for **“PROCESS SERVER”**  
posts -reg.

Ref: 1) District & Sessions Court, Kalaburagi Notification  
No.DCK/ADMN/04/2018 dated: 03.11.2018.

2) Karnataka Sub-ordinate Courts (Ministerial & other  
posts) (Recruitment) (Amendment) Rules, 2007.

3) District & Sessions Court, Kalaburagi Notification  
dated: 11.03.2019 notifying the main list.

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In pursuance of this office Notification referred above at Sl.No.1 and in continuation of main list cited at Ref No.3 the following candidates are selected in **Additional list to consider them for appointment to the process server posts** only if the candidates selected in the main list does not report to duty or if their selection is canceled for any reason, within a period of one year.

**PROCESS SERVER POSTS (Additional List)**

Sl. No	Appl n. No.	Name and address of the candidate selected.	Date of Birth	Selected Category.
1	2	3	4	6
<b>LOCAL CADRE</b>				
1	131	Saibanna S/o Nagappa Vankeri, R/o Kalmala, Tq. & Dist. Raichur.	10.11.1981	GM (XMP)
<b>RESIDUAL PARENT CADRE</b>				
1	1958	Bhartkumar Shivapur S/o Rangappa, R/o Nandikeshwar, Tq. Badami, Dist. Bagalkot-587 201.	15.07.2000	GM(R)
2	1867	Sana D/o Nabisab Rajapur, R/o C-4th, 13/B, Vishveshwaryya Nagar, Belagavi.	13.03.1998	2B

**NOTE:**

However, the candidate whose name is included in the above Additional list has no right to appointment merely on the basis of inclusion of their name in the Additional list.

**Sd/-  
(P.T.Kattimani)  
Prl.District & Sessions Judge,  
Kalaburagi.**